

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
)	S. Manyula Devi M.K. PREETHA for KSR 200	? Coursel for Respondents	Mr. Pata.
2)	A.G. CATHYAMA	usalA = 1 - 1 -	A A 2

17- CS-SASHYANDR MYDNA

(Tos 1. R. MYLEAMY)

For Petitioner

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ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 04.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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